

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

1. Sri Vikram Anand, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Jamtara,
2. Sri Rajesh Kumar No. II, S.D.J.M.-cum-Addl. Civil Judge (Jr. Div.), Chaibasa (Porahat),
3. Sri Milan Kumar, J.M. 1<sup>st</sup> Class, Bokaro,
4. Sri Sharat Nishikant Kujur, Addl. Civil Judge (Jr. Div.), Bermo at Tenughat, Bokaro,
5. Sri Shivam Chaurasia, Addl. Civil Judge (Jr. Div.), Chaibasa (West Singhbhum),
6. Sri Alok Marandi, Addl. Civil Judge (Jr. Div.), Chatra,
7. Sri Rajendra Prasad, Addl. Civil Judge (Jr. Div.), Daltonganj,
8. Sri Ajay Bishu Minz, Addl. Civil Judge (Jr. Div.), Deoghar,
9. Sri Anil Kumar, Addl. Civil Judge (Jr. Div.), Madhupur (Deoghar),
10. Sri Ravi Narayan, Addl. Civil Judge (Jr. Div.), Dhanbad,
11. Ms. Moumita Guin, Addl. Civil Judge (Jr. Div.), Dhanbad,
12. Sri Bankim Chandra Chatterjee, Addl. Civil Judge (Jr. Div.), Dumka,
13. Sri Nirbhay Prakash, Addl. Civil Judge (Jr. Div.), Garhwa,
14. Sri Pawan Kumar, Addl. Civil Judge (Jr. Div.), Giridih,
15. Sri Ravi Kumar Bhaskar, Addl. Civil Judge (Jr. Div.), Godda,
16. Sri Uttam Sagar Rana, Addl. Civil Judge (Jr. Div.), Gumla,
17. Ms. Sanjibita Guin, Addl. Civil Judge (Jr. Div.), Jamshedpur,
18. Sri Walter Bhengra, Addl. Civil Judge (Jr. Div.), Ghatshila,
19. Sri Ravi Prakash Tiwari, Addl. Civil Judge (Jr. Div.), Khunti,
20. Sri Kamlesh Behra, Addl. Civil Judge (Jr. Div.), Koderma,
21. Sri Achhat Srivastava, Addl. Civil Judge (Jr. Div.), Latehar,
22. Sri Manoj Kumar Indwar, Addl. Civil Judge (Jr. Div.), Lohardaga,
23. Sri Rakesh Ranjan, Addl. Civil Judge (Jr. Div.), Pakur,
24. Sri Rakesh Raushan, Addl. Civil Judge (Jr. Div.), Ramgarh,
25. Sri Anuj Kumar, Addl. Civil Judge (Jr. Div.), Ranchi,
26. Ms. Shilpa Murmu, Addl. Civil Judge (Jr. Div.), Ranchi,
27. Sri Digvijay Nath Shukla, Addl. Civil Judge (Jr. Div.), Sahebganj,
28. Sri Ashok Kumar, Addl. Civil Judge (Jr. Div.), Rajmahal (Sahebganj),
29. Sri Kumar Saurabh Tripathi, Addl. Civil Judge (Jr. Div.), Seraikela,
30. Sri Shera Samson Tirkey, Addl. Civil Judge (Jr. Div.), Simdega

Sub: - Nomination for attending two days (C – V) Inter Disciplinary Course on “Criminal Trial” scheduled to be held on 25<sup>th</sup> & 26<sup>th</sup> August, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending two days (C – V) Inter Disciplinary Course on “Criminal Trial” scheduled to be held on 25<sup>th</sup> & 26<sup>th</sup> August, 2018 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 25.08.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 24<sup>th</sup> August till the evening of 26<sup>th</sup> August, 2018.

Yours faithfully,  
Sd/- J.P. Singh  
Registrar (Administration)

Memo No. 30/9 /Apptt.

Dated, Ranchi, the 13.07.18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1177/JAJ dated 27.06.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
13.07.2018.

Registrar (Administration)